may be taken to implement this decision so fax as the education of Sindhi students in schools is concerned. Ministry of Education New Delhi, Jani ary 29, 1951.

PRESS INFORMATION BUREAU GOVERNMENT OF INDIA PRESS NOTE

Devnagri Script for Sindhi Language

The Governme nt of India, in consultation with a 1 the States Governments, have dec ded to accept a proposal of respom ible Sindhi scholars and educationist to change the Arabic script for S ndhi language into that of Devnagi

The States Governments have been requested to take necessary steps to implement the above proposal as far as education in schools is concerned.

Ministry of Education New Delhi, Marth 10,

PROGRAMME E- ECUTIVES IN A.I.R.

1002. SHRI H. V. TRIPATHI: SHRI PHOOL SINGH:

Will the Mini ter of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

- (a) the nun ber of posts in the cadre of Programme Executives in Ul India Radio as on the 30th June, 1970:
- (b) the nurr ber of Programme Executives regularly appointed through the Union Public Service Commission and De-partmen al Promotion Committees is on the 30th June, 1970; an.
- (c) the nun. ber of Programme Executh ?s working on ad-hoc basi. on the above date?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCA STING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI . K. GUJRAL): (a^ 401. (b) 225 le) 114. P(D)11BSS—5

TRANSMISSION EXECUTIVES IN A.I.R.

1003. SHRI H. V. TRIPATHI: SHRI PHOOL SINGH:

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

- (a) the number of sanctioned posts in the Cadre of Transmission Executives in All India Radio as on the 30th June, 1970;
- (b) the number of Transmission
 Executives recruited through
 Competitive Examinations or by
 Departmental Promotion
 Committees as on the 30th June,
 1970; and
- (O the number of Transmission Executives working on ad hoc basis on the above date?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): (a) 424

- (b) 29:
- (c) 54

COAL MINES PROVIDENT FUND

1004. SHRI G. GOPINATHAN NAIR: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether any amount is outstanding as contribution from employers towards the Coal Mines Provident Fund;
- (b if so, amount due from each of the defaulting employers; and
- (c) what action Government propose to take against the defaulting employers in the light of the assurance given by the Minister of the consultative Committee from the Ministry in this regard?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D SAN-JIVAYYA): (a) The administration